

Annexure-I

Name of the corporate debtor: Vyshnavi Spices LLP ; Date of commencement of CIRP:06.06.2025 ; List of creditors as on: 15.12.2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Small Industries Development Bank of India (SIDBI)	19/06/2025	102,906,630.20	102,906,630.20	Direct Credit Scheme (DCS) and TWARIT 1.0	93,212,096.00	9,694,534.20	No	100.00%	0	0	-	-	-
			102,906,630.20	102,906,630.20		93,212,096.00	9,694,534.20		100.00%			-	-	-

venugopal
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